

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-247**  
Appeal No- 174/252/ND/2020

**IN THE MATTER OF:**

Income Tax Officer, Ward 19 (3)

....Applicant

**Vs.**

ROC (M/s Peach Impex Pvt Ltd)

.....Respondent

**SECTION**

U/s 252

Order delivered on 10.12.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Zoheb Hossain & Parth Semwal for IT Deptt

For the Respondent : Mr. M Yadhubhushan Rao for RoC

**ORDER**

We have heard the Ld. Counsel for the appellants as well as Ld. ARoC.  
Ld. ARoC has submitted that the department has no objection.

**Order Reserved.**

-Sdr-

**(K.K. VOHRA)**  
**MEMBER (T)**

-Sdr-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**